

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 10th day of September 2012

Review Application No. 34 of 2008
In
Original Application No. 307 of 2006

Hon'ble Mr. Sanjeev Kaushik, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Lucknow.
3. Senior Divisional Operating Manager, Northern Railway, Lucknow.
4. Senior Divisional Personnel Officer, Northern Railway, Lucknow.
5. Station Superintendent, Northern Railway Station, Prayag, Distt. Allahabad.

...Applicants

By Adv : Shri P. Mathur

V E R S U S

Sri Shesh Bahadur Singh, S/o Sri Nageswar Singh (Railway Guard), R/o 7/8E, N.R, Prayag (Railway Colony), District Allahabad.

...Respondent

By Adv: Shri A. Lal & Sri S.K. Pandey

O R D E R

By Hon'ble Mr. Sanjeev Kaushik, JM

Heard Shri P. Mathur, learned counsel for the applicants and Shri S.K. Pandey, learned counsel for the respondent.

2. The present Review Application has been filed by the respondents for review of the order dated 21.08.2011. Shri P.

Mathur, learned counsel for the applicant (respondent in OA) submitted that wrongly inference has been drawn that the applicant has been declared successful for regular promotion in order dated 03.04.2008. Whereas, the order dated 03.04.2008 has been issued by local authority for a limited period starting from 11.02.2008 to 17.03.2008. He further argued that since the applicant was not considered for regular promotion by the competent authority, therefore, direction contained in para 8 of the order cannot be carried out.

3. Shri S.K. Pandey, learned counsel for the respondents (applicant in OA) on the other hand submitted that the anxiety of the applicant is to get promotion as per his turn. He did not dispute the above position.

4. In view of the above narration of facts, we recall the order dated 21.08.2008 to the extend that the direction given to the respondents to give promotion to the applicant in pursuance to the panel dated 03.04.2008.

5. In view of the above the Review Application is allowed.

/pc/

J.Chandras
Member (A)

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Member (J)